It is thus seen that consumption is growing more or less at a fair rate and there has been no significant variations during these years.]

Co-Operative Credit to Farmers

338. DR. Z. A. AHMAD:
SHRI A. G. KULKARNI:
DR. BHAI MAHAVIR:
SHRI JAGDISH PRASAD
MATHUR:
SHRI OM PRAKASH TYAGI:
SHRI M. S. OBEROI:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a study conducted by the National Council Applied Economic Research has revealed that various cliques and pressure groups of the village level have greatly obstructed the flow of Co-operative Credit to the deserving farmers and as a result the agricultural production has suffered set backs in certain States; and
- (b) if so, what steps Government propose to take to eliminate such cliques and pressure groups from the Co-operative movement?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA): (a) The report on the Study conducted by National Council of Applied Economic Research states that credit cooperatives are prone to local influence, hierarchical consciousness, casteism etc. which result in cooperative societies being managed by a small group of persons. Managing Committees, in some cases are a close preserve of a few families who try to limit the entry of others into the Cooperative fold. In such cases, the economically weaker sections do not receive the benefit of cooperative membership and credit for Agricultural production.

(b) The State Governments have been advised to take the following steps to eliminate vested interests of the type pointed out in the Report.

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- (i) Limitation of number of societies in which a person can hold office be a member of the Committee of Management.
- (ii) Restriction regarding maximum period for holding office and provision of time gap for being eligible for re-election.

- (iii) Exclusion of money-lenders etc. from becoming members of Cooperatives.
- (iv) Reservation of seats on the Board of Management of Cooperatives for weaker Sections.
  - (v) Regulation of loans to office bearers.
- (vi) Regular election by an independent authority.
- 339. [Transferred to the 22nd May, 1972]

## दूध से शराब का निर्माण

- 340. श्री लाल आडवाणी : क्या कृषि मन्त्री यह बताने की कृपा करेगे कि :
- (क) क्या करनाल स्थित राष्ट्रीय दुग्ध-शाला अनुसंधान संस्थान द्वारा व्यापारिक पैमाने पर दूध से शराब बनाने के कोई प्रयोग किये जा रहे हैं ; और
- (ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या नीति हैं ? का का का क्या नि

†[Manufacture of Liquor From Milk

- 340. SHRI LAL K. ADVANI: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether any experiments are being conducted by the National Dairy Research Institute, Karnal to produce liquor from milk on a commercial scale; and
- (b) if so, what is the policy of Government in this regard?]

कृषि मन्त्रालय में राज्य मन्त्री (प्रो॰ शेर सिंह): (क) अनुमान है कि माननीय सदस्य यह जानना चाहते हैं कि क्या राष्ट्रीय डेरी अनुसंधान संस्थान, करनाल ने चीज तथा पनीर के निर्माण के उप-उत्पाद छेने से और न कि सीधे दूध से मादक पेय के उत्पादन के सम्बन्ध में प्रयोग किये है।

राष्ट्रीय डेरी अनुसंधान संस्थान के खमीर का प्रयोग कर छेने के, जो चीज तथा पनीर के निर्माण का उप-उत्पाद है, किम्बन द्वारा लग-

<sup>†[ ]</sup> English translation.